



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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January 24, 2019

**RBI cancels Certificate of Registration of 5 NBFCs**

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sl. No.	Name of the Company	Registered Office address of the Company	CoR No	Date of issue of CoR	Date of Cancellation of CoR
1.	Ronnie Finance Limited	261, First Floor, Okhla Industrial Estate, Phase-III, New Delhi-110 020	B-14.02958	August 27, 2003	December 13, 2018
2.	V & C Vaults and Finance Ltd.	BG-554, 1 <sup>st</sup> Floor, Sanjay Gandhi Transport Nagar, New Delhi-110 042	A-14.02381	June 17, 2004	December 14, 2018
3.	Swaran Finance Limited	The Mall, 2 <sup>nd</sup> Floor (above Bank of Baroda), Opp SDM Kothi, Malerkotla, Sangrur, Punjab-148 023	A-06.00339	September 19, 2007	December 14, 2018
4.	Mangalam Tradefin Private Limited	23A, N.S. Road, 3 <sup>rd</sup> Floor, Room No.10, Kolkata-700 001, West Bengal	B.05.04317	August 30, 2001	December 14, 2018
5.	Dalbir Finance and Investment Company Private Limited	Bazpur Road, Hotel Gurataz Building, Kashipur, Udham Singh Nagar, Uttarakhand-244 713	12.00148	September 28, 1998	January 07, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release: 2018-2019/1735

**Shailaja Singh**  
Deputy General Manager